

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB-1158/ND/2018
CA-1888 /C-V/ND/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

....Applicant

Vs

M/s. Dee Ess-Buhin Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 16.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Adjourned to 15.04.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)